Pay Income-tax dues in advance at any designated bank branch: RBI

December 11, 2003

The Reserve Bank of India has advised income-tax assessees in the cities of Mumbai and Navi Mumbai to take advantage of paying their income tax dues at any of the designated bank branches. The income-tax department has authorised approximately 844 computerised branches of public sector banks and private sector banks in Mumbai and Navi Mumbai to accept payment of income-tax dues. The Reserve Bank has also advised income-tax assessees to avoid last minute rush at the Reserve Bank's/designated banks' counters and to deposit the income-tax dues sufficiently in advance.

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Press Release: 2003-2004/726